

### Housing Scheme for the Industrial Workers

2150. SHRI S. W. DHABE:  
SHRI L. R. NAIK:  
SHRIMATI LEELA DAMO-  
DARA MENON:  
DR. RAFIQ ZAKARIA:  
SHRI DINESH GOSWAMI:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of industrial workers who were provided houses by the Central or State Housing Boards under the hire-purchase scheme during the last one year, and

(b) the number of States and Union Territories which have so far implemented the hire-purchase scheme for industrial workers?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) and (b) The Government of India's decision to permit the State Governments to sell the houses built for the industrial workers under the Integrated Subsidised Housing Scheme for Industrial Workers and Economically Weaker Sections of Community, to the existing occupants, was communicated to all the State Governments and Union Territories Administration on 9th February, 1978 only.

According to the information received from State Governments and Union Territory Administrations, the above decision has not been implemented by them so far. However, the matter is under consideration, at various stages, by the State Governments.

### Distribution of surplus land to landless

2151. SHRI S. W. DHABE:  
SHRI R. D. JAGTAP AVER-  
GOANKAR:  
SHRIMATI AMARJIT KAUR:  
SHRIMATI AMBIKA SONI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the acreage of surplus land has been distributed to landless labourers and Harijans during the period from the 1st April, 1978 to the 31st July, 1978 in various States and Union Territories; and

(b) the target fixed for distribution of such land during the next two years?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The information is being collected from the States and Union Territories and will be laid on the Table of the House when it is received.

(b) Distribution of Ceiling surplus lands is the responsibility of the State Governments. No target has been fixed for this, but the State Governments have been requested to complete the distribution of ceiling surplus lands already taken over by the end of 1978.

### Appointment of persons having Master's degrees in Physical Education as physical Education Teachers and Directors in Colleges and Universities

2152. SHRI S. W. DHABE:  
SHRIMATI AMBIKA SONI:  
SHRIMATI AMARJIT KAUR:  
SHRI DINESH GOSWAMI:  
SHRI R. D. JAGTAP AVER-  
GOANKAR:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is compulsory under the University Grants Commission Scheme to appoint persons having Master's degree in Physical Education as Physical Education Teachers and directors in colleges and universities; and

(b) if so, what steps Government have taken to provide courses for qualifying in Master's Degree of Physical Education in different States?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) Under the scheme of revision of salary scales, Master's degree in Physical Education has not been prescribed as a compulsory requirement for appointment of Directors/Instructors of Physical Education in universities and colleges.

(b) Does not arise.

#### Budget for welfare projects in West Bengal

†2153. SHRIMATI KANAK MUKHERJEE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that in a schematic budget for Welfare Extensive Border Area Project for one year in West Bengal only 13 per cent of the total amount has been provided for the beneficiaries and the rest of the amount has been earmarked for establishment and for non-recurring items of expenditure; and

(b) how far this type of project is likely to fulfil the objective of the Border Area Project?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI): (a) 13 per cent of the total expenditure in these Projects is incurred only on the supplies like Medicines, Crafts, food, recreational materials etc. In addition to this, a major portion of expenditure is incurred on the employment of Mukhya sevikas, Mid-wife/Dai, Gramsevikas, Craft teachers, Helper etc., who provide useful services for the beneficiaries in these projects.

†Previously unstarred Question 1873, transferred from the 17th August, 1978.

(b) The main objective of the Border Area Projects are:—

- (i) assessing problems of the Border Area people in the field of social welfare;
- (ii) stimulating a feeling and oneness with the rest of the country and its affairs;
- (iii) infusing in the Border Area people of feeling that they belong to a larger society and a Nation which is conscious of their problems and has plans for their all round betterment and development;
- (iv) educating them on developments in their adjoining areas and equipping them to resist disharmony through a process of social transformation.

These objectives are generally fulfilled by these projects.

#### Border area projects in West Bengal

†2154. SHRIMATI KANAK MUKHERJEE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that out of 52 blocks situated in the border areas of West Bengal, the Border Area Projects for social Welfare have been set up only in six blocks upto 1977-78;

(b) if so, what are the reasons for the slow progress in this regard, and

(c) what further steps Government propose to take to extend the coverage of the projects area?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI): (a) and (b) Contingent on the available funds only 10 Border Area Projects are allotted every year to cover

†Previously unstarred Question 1874, transferred from the 17th August, 1978.